

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/10/2016
NAME OF THE PETITIONER(S) : Travancore Solvents & Oils
NAME OF THE RESPONDENT(S) : M/s Kerala Chamber of Commerce & Industry & 5 Ors
UNDER SECTION : 241,242,242 (4)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

P. NEETHI KUNAR
For
MIS WABOH & SAI RAMS.

Counsel for
petitioner.

[Signature]

K. Goutham Kumar

Counsel for R1 to R4 & R6

[Signature]

Akhil Jain

for T. K. Bhaskar

Counsel for R5

[Signature]

ORDER

Counsel for petitioner present. Counsel for R1 to R4 & R6 and counsel for R5 are present. Pleadings in the main CP are complete. Both the counsel are directed to make submissions in the main CP and also in CA 187/2017 together on the next date of hearing. Put up on 26.10.2017 at 10.30 A.M.

— sd —

K Anantha Padmanabha Swamy
Member (Judicial)